

**Central Administrative Tribunal
Principal Bench, New Delhi**

R.A. No.109/2019 in O.A. No.943/2019

This the 17th day of July 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mr. M L Das
Age 59 years
Group A
Deputy General Manager (Accounts), NSIC
Under Suspension
Permanent Address / Address for service
3 No. Gate, Jiban Pal Bagan
Post Office & District Hoogly
West Bengal – 712 103

...Applicant

Versus

1. Union of India through Secretary
Ministry of Micro, Small & Medium Enterprises
Udyog Bhawan, New Delhi.
2. National Small Industries Corporation Limited
(Hereinafter referred to as NSIC for brevity)
Through Chairman cum Managing Director
(A Government of India Enterprise)
NSIC Bhawan, Okhla Industrial Estate Phase III
New Delhi – 110 020
3. Mr. Mahendra Kumar, Inquiry Officer
National Small Industries Corporation Limited
Software Technology Park
Module No.208, Ground Floor
NSIC-STP Complex
Okhla Industrial Estate (Near Modi Mill)
New Delhi – 110 020
4. Mr. P Udayakumar, Disciplinary Authority
Director (P&M) National Small Industries Corporation Limited
(A Government of India Enterprise)
NSIC Bhawan, Okhla Industrial Estate Phase III
New Delhi – 110 020

...Respondents

O R D E R (in circulation)**Justice L. Narasimha Reddy:**

We do not find any merit in this R.A. It is accordingly dismissed.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/sunil/